

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

Order reserved Interim Relief on 08.09.2020
Order pronounced on Interim Relief on 05.10.2020

**OA No.62/700/2020
MANo.62/1022/2020**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Reyaz Ahmad Reshi S/o Mohd Ismail Reshi, R/o Wachi District Shopian,
aged 32 years and others.

...Applicant

(By advocate: Mr. Aadil Nabi)

Versus

Union Territory of Jammu and Kashmir, through Commissioner/Secretary
to Government Department of Revenue, Civil Secretariat, Srinagar/Jammu
and others.

...Respondents

(By advocate: Mr. Amit Gupta)

:ORDER:

Per Mr. Rakesh Sagar Jain, Member (J)

Applicant Reyaz Ahmad and four other applicants seek direction to
respondents to withdraw the impugned order dated 24.08.2020 whereby

Final seniority list of patwari has been issued and frame seniority list in accordance with merit obtained in the competitive examination conducted by BOPEE. Applicants also seek interim direction to stay the operation of the impugned seniority list till disposal of the O.A.

2. Heard and considered the arguments of the learned counsel for applicant and learned AAG for respondents.
3. Learned AAG to file counter affidavit within four weeks. Thereafter, learned counsel for applicant may file counter affidavit, if any, within two weeks. Meanwhile, the impugned seniority list would be subject to outcome of the O.A.
4. Put up file on 02.11.2020.

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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